

151

## Declaration of Assets Liabilities

Years 2024-25

I, AVINASH KUMAR Son of/H/o - SURESH PRASAD aged 35 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT give below the details of the assets (immovable, movable, bank balance, etc.) of myself spouse and dependents\* :-

### A. Details of movable assets

(Assets in joint name including the extent of joint ownership will also have to be given).

Sl. No.	Description	Self	Spouse Name(s)	Dep.-1 Name	Dep.-2 Name	Dep.-3 Name
			KUMARI PRIYA	SURESH PRASAD	KESHRI DEVI	AALAY RAO ARNAV RAO
(i)	Cash	9,500	45,00	9,000	65,00	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.	25,000 SBIN-IN-BIHAR VIDHAN-MANDAL PATNA	15,000 SBIN-DOBHI GAYA	NIL	21,500 P.N-B KURMAWA DOBHI- GAYA	NIL
(iii)	Bond Debentures and Shares in Companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	-	-	-	-
(v)	Motor Vehicles (Details of make etc.)	NIL	MOTOR CYCLE BR02-B5- 8049	MOTOR CYCLE BR02R- 5991	-	-
(vi)	Jewellery (give details of weight and value)	GOLD-7GM	GOLD 8 GM	NIL	GOLD 6-GM	-
(vii)	Other assets, such as values of claims/interests	NIL	-	-	-	-

Note :- Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependents here means as person substantially dependent on the income of the employee.

### B. Details of Immovable assets

[Note :- Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

50(E)

11/2/25

11/2/25

2201  
18/2/25

AVINASH KUMAR  
11-02-25



Sl. No.	Description	Self	Spouse Name(s)	Dep.-1 Name	Dep.-2 Name	Dep.-3 Name
(i)	Agriculture land Location(s) Survey number(s) Extent (Total measurement) Current market value	<i>nil</i>	<i>4 GKAD in-DIVES PRAITHANP DOBHI</i>	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>nil</i>	—	—	—	—
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey/door Number(s) - Extent (Total measurement) - Current market value	<i>nil</i>	—	—	—	—
(iv)	Houses Apartments, etc. - Location(s) - Survey/Door number(s) - Extent (Total measurement) - Current market value	<i>nil</i>	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and Government dues :-

Sl. No.	Description	Name & Address of Bank / Financial(s)/Department(s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	<i>nil</i>	
	(ii) Loans from Financial Institutions	<i>nil</i>	
	(iii) Government Dues :- (a) Dues to departments dealing with Government accommodation.	<i>nil</i>	
	(b) Dues to departments dealing with supply of water.	<i>nil</i>	
	(c) Dues to departments dealing with supply of	<i>nil</i>	

AVINASH KUMAR  
11-02-25



	(d) Dues to departments dealing with telephones.	Nil	
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	HWDPK-9625P	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	Nil	
	(iii) Sales Tax [Only in case of property business].	Nil	
	(iv) Property Tax	Nil	

**C. Personal Details**

GPF/CPF/PRAN No. :- 110145365444

Gender :- M (M/F)

Date of Birth :- 11101990 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR-LEGISLATIVE-WORK-SERVICE

Home District :- GAYA

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- **PATNA**  
Date :- **11/02/2025**

Signature **Avinash Kumar**  
Name of Employee :- **AVINASH KUMAR**  
Designation :- **OFFICE-ATTENDANT**  
Department :- **BIHAR-VIDHAN-SABHA**

**AVINASH KUMAR**  
**11-02-25**